

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/6/9/AMR/2024		9 of IBC	Popular agro Products Vs Citly Foods Limited

ORDER

Present: Mr. Riynashu Agarwal, Ld. Counsel along with Mr. Ronojoy Majunder, Ld. Counsel for the OC.

Ld. Counsel Mr. Riyanshu Agarwal appears on behalf of the Operational Creditor along with Ld. Counsel Mr. Ronojoy Majumder and states that in compliance with the orders of this Tribunal they have issued public notice on 17.06.2024 and filed e-copy of the memo of compliance. They are in the process of filing hard copy of the same.

Ld. Counsel is directed to file the hard copy of the memo of compliance within 3 days to enable this bench to proceed further in the matter.

There is no appearance for the Corporate Debtor.

List before the regular bench on 02.08.2024 for further consideration.

Sd/-

SATYA RANJAN PRASAD
MEMBER (TECHNICAL)

Sd/-

KHETRABASI BISWAL
MEMBER (JUDICIAL)